



Centre for Health Law and Policy
National University of Advanced Legal
Studies, Kochi

Online Conference on

Healthcare and Gender Justice: Perspectives on Contemporary Issues

19 & 20 February 2026

About the CHLP

The Centre for Health Law and Policy, established on 8th August 2014 at the National University of Advanced Legal Studies (NUALS), is an interdisciplinary Centre and the ninth Centre for study and research at the University. It was inaugurated by the Hon'ble Minister for Education of Kerala, Mr. Abdu Rabb. The Centre aims to encourage, promote, and support innovative scholarship in healthcare law through teaching, research, consultancy, and advocacy. It strives to foster collaboration across institutions and disciplines related to health law, associate with professional bodies, undertake research on diverse issues under health law and policy, and organize training programmes for targeted groups.

The Centre also sponsors conferences, seminars, workshops, lectures, and similar activities, facilitates visits by distinguished scholars from India and abroad, and supports the publication and dissemination of scholarly works. As part of its initiatives, the Centre has organized events such as the National Workshop on the Right to Emergency Medical Care and the International Seminar on Access to Medicine and Novel Medical Technologies, Health, Human Rights and IPR Perspectives in collaboration with the Centre for Human Rights and the Centre for Intellectual Property Rights.

It has also published a book titled Healthcare, Technology and the Law: Interplay between Regulations and Digital Healthcare, which adopts a multidisciplinary approach to the intersection of digital healthcare and law. The book explores the influence of social media on mental health and emphasizes the importance of data protection in the era of advancing digital healthcare.

Event Overview

The virtual conference aims to draw an intersection between healthcare and gender justice, including sub-themes focusing on ground realities and cultural and developmental challenges. With an interdisciplinary approach, this conference brings students, policy experts, advocates and professors together to analyze these issues.

Themes

1. Gender and Health in International Law: CEDAW, ICESCR, and SDG 5
2. Intersectionality in Healthcare: Gender, Caste, Class, and Disability
3. Human Rights and the Right to Health: A Gendered Perspective
4. The Role of the Judiciary in Advancing Gender-Equitable Healthcare
5. Reproductive Autonomy and Bodily Integrity: Legal and Ethical Challenges
6. Abortion Rights and Access: Comparative Perspectives
7. Transgender and Intersex Rights in Healthcare Law and Policy
8. Gender Affirming/ Sex Reassignment Surgery (SRS)
9. PC-PNDT Act: Issues in enforcement and downfalls
10. Online Therapy: Pre and Post COVID-19
11. Mental Health & Underprivileged Children
12. Gender Sensitisation & Health Education
13. Genital Mutilation of Children in India: Impact on mental health
14. Sexual Harassment & Mental Healthcare
15. Pharmacogenomics & Health Law

The themes mentioned above are not exhaustive and the participants are free to frame articles on sub-themes keeping in mind the basic theme and title of the Conference.

Submission Guidelines

Submission of the Abstract

1. An abstract not exceeding 500 words shall be submitted in .docx or .doc format for consideration to [this Google form](#) on or before 20th November, 2025.
2. Co-authorship of up to two persons is permitted. Co-authoring among individuals of the same or different institutions is permissible.
3. The abstract shall have the following:
 - a. Title of the paper;
 - b. Theme of the Conference to which the paper relates;
 - c. A brief idea of the paper;
 - d. Conclusion including the author's perspective;
 - e. Three keywords that are relevant to the abstract.

Eligibility

The Conference invites thought-provoking, original, and individual/co-authored research papers from law students, academicians, industry experts, research scholars and legal practitioners that provide new insights on any theme or subtheme of the Conference.

Submission of the Full Paper

1. The details for submission of the papers will be communicated to the authors whose abstracts get selected.
2. Word limit is 3000-5000 words excluding footnotes.
3. Format - MS Word, Font Type: Times New Roman, Font Size: 12, Line Spacing: 1.5
4. For the title of the Paper, 14 point capitals may be used.
5. Footnotes citation: Bluebook 21st edition
6. Full papers shall undergo Blind peer review and plagiarism check. Plagiarized papers will be summarily rejected.
7. Revision (if any) suggested by the reviewer of the paper shall be included.

Publication

The selected papers presented in the Conference will be published in book with ISBN after the author/co-authors incorporate the suggestions that have been provided during the presentation sessions, and submits the copyright declaration form. The selection of papers to be published shall be made after the Conference and email confirmation shall be sent to those whose papers have been selected for publication.

Important Instructions for Participants

Participants interested in the conference are required to first submit an abstract for review. Upon evaluation, they will receive a confirmation email indicating whether their abstract has been accepted. The confirmation email will also contain all necessary details regarding registration and paper submission. Only those whose abstracts are accepted will be eligible to register for the conference by paying the prescribed fee (₹350 for a single author and ₹600 for co-authors). After successful registration, participants may proceed to submit their full-length papers within the stipulated deadline.

Important Deadlines

Release of Brochure



Submission of Abstract
(Last Date: 20th November 2025)



Communication of Abstract Status
(On or before 22nd November 2025)



Registration & Payment
(Starts: Upon Receiving Confirmation Mail | Last Date: 30th December 2025)



Submission of Full-Length Paper
(Last Date: 30th January 2026)



Conference Participation
(19th & 20th February 2026)

Patron-in-Chief & Patron

Prof. (Dr.) G. B. Reddy
Vice-Chancellor
National University of Advanced
Legal Studies, Kochi

Dr. Lina Acca Mathew
Registrar
National University of Advanced
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Convenor

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Sanjana Sajeer
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